

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:302
ANSWERED ON:11.07.2014
COST OVERRUN PROJECTS
Mahtab Shri Bhartruhari

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the number of State projects that have been stalled for more than one year due to non-clearance from the Union Government along with the amount stuck therein. State and Project-wise;
- (b) whether the cost of the said projects has escalated due to delay in execution and if so, the details thereof, Project-wise along with the manner in which such escalated cost likely to be shared between the Union Government and the concerned State Government;
- (c) whether the Union Government proposes to set up a mechanism for granting single window clearance/nod to the projects received from the States Governments within a fixed time frame and if so the details thereof; and
- (d) the other corrective measures taken by the Union Government in this regard?

Answer

MINISTER OF STATE, MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (INDEPENDENT CHARGE), MINISTRY OF PLANNING (INDEPENDENT CHARGE) AND MINISTRY OF DEFENCE (SHRI RAO INDERJIT SINGH)

(a) to (d): Government in the Ministry of Statistics and Programme Implementation monitors on-going Central Sector Infrastructure Projects being implemented in the various States costing Rs. 150 crore and above on time and cost overruns, on the basis of information supplied by the project implementing agencies. As on 1st May 2014, of total 727 projects on the monitor of this Ministry, 217 were delayed by more than 12 months with respect to their original dates of commissioning. Project implementing agencies have reported that 21 of these 217 projects are inter-alia delayed due to pending clearances from the Ministry of Environment and Forests. Of these 21 projects, 6 projects have reported cost overruns. State-wise details of these 21 projects are at Annexure.

State Sector Projects are not monitored by Government of India in the Ministry of Statistics and Programme Implementation.

The major steps undertaken to ensure timely completion of Central Sector Infrastructure Projects include rigorous project appraisal; On-line Computerized Monitoring System (OCMS) for better monitoring; setting up of Standing Committees in the Ministries for fixation of responsibility for time and cost overruns; regular review of infrastructure projects by the concerned administrative Ministries; setting up of Cabinet Committee on Investment (CCI) to review and monitor the implementation of major projects, including issues relating to clearances/approvals; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottle necks and for facilitating the speedy implementation of major projects.